

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 12150 / Checker
III-6-1/2001 (NDPS Part-III)

Bilaspur, dated 20 September, 2023

Copy of Government Notification F. No. 11102/3184/XXI-B/C.G./2023, dated 15-09-2023 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding to notify the Court of **I Additional Sessions Judge, Surajpur** as Special Court for hearing of cases **under N.D.P.S. Act** is forwarded to -

- 1) The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 8) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.

- 16) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 17) Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
- 18) The District and Sessions Judge, Surajpur for information and necessary action.
- 19) All Additional Registrar, High Court of Chhattisgarh, Bilaspur, for information.
- 20) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 21) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 22) The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 23) The Dy. Registrar, Confidential, High Court of Chhattisgarh, Bilaspur for information.
- 24) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Arvind Kumar Verma)
Registrar General

20.09.2023

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (CG) 492002

NOTIFICATION

15 SEP 2023
Nava Raipur dated .09.2023

11102
F.No. /3184/XXI-B/C.G./2023,- In exercise of the powers conferred by sub-section (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), the State Government, with the concurrence of the Hon'ble Chief Justice of High Court of Chhattisgarh and in compliance of Hon'ble High Court of Chhattisgarh's Memo No. 11281/III-6-1/2001(Pt.-III) Bilaspur, Dated 31st August, 2023, by amending entries relating to establishment of Special Court (NDPS) at Surajpur in this department's previous notification no. 4883/1369/XXI-B/C.G./2021, dated 07.05.2021 regarding establishment of Special Court under the said Act, hereby, notifies the Court of Ist Additional Sessions Judge, Surajpur as Special Court under sub-section (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 in place of IIIrd Additional Sessions Judge, Surajpur for Civil District, Surajpur.

अधिसूचना

15 SEP 2023

नवा रायपुर, दिनांक 09.2023

11102
फा.क्र. /3184/21-ब/छ.ग./2023, स्वापक औषधि और मनः प्रभावी पदार्थ अधिनियम 1985 (क्र. 61 सन् 1985) की धारा 36 की उप-धारा (2) के द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, राज्य सरकार, छ.ग. उच्च न्यायालय के मुख्य न्यायाधिपति की सहमति से, एवं छ.ग. उच्च न्यायालय के ज्ञापन क्रमांक 11281/III-6-1/2001 (Pt. III), बिलासपुर दिनांक 31 अगस्त, 2023 के अनुपालन में, उक्त अधिनियम के अंतर्गत विशेष न्यायालय की स्थापना से संबंधित इस विभाग द्वारा पूर्व में जारी अधिसूचना क्रमांक 4883/1369/21-ब/छ0ग0/2021 दिनांक 07.05.2021 में सूरजपुर में विशेष न्यायालय (एन.डी.पी.एस.) की स्थापना से संबंधित प्रविष्टियों को संशोधित करते हुये, एतद्वारा, न्यायालय तृतीय अतिरिक्त सत्र न्यायाधीश, सूरजपुर के स्थान पर प्रथम अतिरिक्त सत्र न्यायाधीश, सूरजपुर के न्यायालय को स्वापक औषधि और मनः प्रभावी पदार्थ अधिनियम 1985 की धारा 36 की उप-धारा (2) के अंतर्गत सिविल जिला सूरजपुर हेतु विशेष न्यायालय अधिसूचित करता है।

By order and in the name of the
Governor of Chhattisgarh,

(Mohan Prasad Gupta)

Additional Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

//02//

En.No. ¹¹¹⁰³ /3184/XXI-B/C.G./2023

Raipur, Dated 108/2023

Copy to:

15 SEP 2023

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No.11281/III-6-1/2001(Pt.-III) Bilaspur, Dated 31st August, 2023,
2. Principal Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
3. Secretary, Government of India, Revenue Department, New Delhi,
4. District and Sessions Judge, Surajpur,
5. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
6. Private Secretary to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
7. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary),

for information and necessary action.

(Shahabuddin Qureshi)

Additional Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department